

**COURT NOTICE**  
**HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH**

Date of Hearing: 14.05.2025 (Actual)

**BALKAR SINGH**

.... Appellants

V/S

**KAVITA MEHTA AND OTHERS**

.... Respondents

**Appeal u/s 173 of Motor Vehicles Act 1988.**

**Notice to:**

**Respondent no. 1. Smt. Kavita Mehta W/o Amarjit Mehta alias Amar Math Mehta resident of Kothi Manwal, P.S. Shahpur Kandi (Owner of Maruti Car no. PB-05-8859).**

In the above titled appeal, the respondent(s)/defendant(s) could not be served in ordinary process. It is ordered that the respondent(s)/defendant(s) should appear in person or through counsel on **14.05.2025 at 10.00 am.**

For details logon to [www.highcourtchd.gov.in](http://www.highcourtchd.gov.in)

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***(NOT TO BE PUBLISHED IN NEWSPAPER)***

The above Court Notice is forwarded to **The Manager,**  
**THE TRIBUNE (English Newspaper)** for publication and necessary compliance. Copy of the publication be sent to this Court before the next date of hearing.

Publication charges will be paid/deposited by the bearer of this letter.

  
Superintendent  
For Registrar (Judicial)



**HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH**

No. -----Dated-----

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**V/S**

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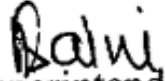

**.... Respondents**

**Notice to:**

**Respondent no. 1. Smt. Kavita Mehta W/o Amarjit Mehta alias Amar Math Mehta resident of Kothi Manwal, P.S. Shahpur Kandi (Owner of Maruti Car no. PB-05-8859).**

Whereas it is proved to the satisfaction of this court that the above named respondent cannot be served in the ordinary manner, notice is hereby issued this publication under order 5 Rule 20 CPC against him to appear in this court on **14.05.2025 (Actual)** personally or through someone authorized by law to act for them/him or an Advocate of this court to defend the above noted case, failing which it will be heard and decided ex-parte.

Given under my hand and the seal of this court on  
04.04.2025.

  
Superintendent  
For Registrar (Judicial)  


**HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH**

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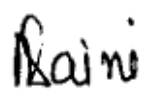
**.... Respondents**

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**Superintendent**  
**'For Registrar (Judicial)**

